

No. RT-16025/1/2020-T
Government of India
Ministry of Road Transport & Highways
Transport Section
Transport Bhawan, 1, Parliament Street, New Delhi-110001

5th January, 2021

To,

The Consultant (Judicial),
Hon'ble National Green Tribunal (NGT),
Copernicus Marg, New Delhi.
Email- judicial-ngt@gov.in

Subject: Compliance of orders of Hon'ble National Green Tribunal dated 24.07.2020 in the Original Application No. 807/2018 and 996/2018-reg.

Sir,

I am directed to refer to the email dated 05.01.2021 from the Consultant (Judicial), Hon'ble National Green Tribunal (NGT) regarding NGT Order dated 24.07.2020 in OA no. 807/2018 and 996/2018 and to submit the following status on formulation of Vehicle Scrapping Policy by the Ministry of Road Transport and Highways:

"Note for Cabinet on creation of eco-system for scrapping of older and polluting vehicles for transition to environment friendly vehicles has been submitted by the Ministry.

Suitable notification to amend the Central Motor Vehicles Rules, 1989 for inclusion of provisions regarding setting up, registration and operation of Vehicle Scrapping Facility is to be issued based on decision of the Cabinet."

Yours faithfully,



(Sudip Dutta)

Under Secretary to the Government of India
Tele: 011-23357125